

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 121 of 2013

Dated : 30th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Reliance Infrastructure Ltd.

....Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant (s):

Mr. Hasan Murtaza

Mr. Aditya Panda

Counsel for the Respondent(s):

Mr. Buddy A. Ranganadhan

Ms. Richa Bharadwaja for MERC

ORDER

Admit. Issue notice. Mr. Buddy A. Ranganadhan, the learned counsel takes notice on behalf of Respondent No.1. Notice to be issued to the other Respondents returnable on 30.07.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Issue Public Notice.

Post the matter on **30.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs